

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).27701/2025

[Arising out of impugned final judgment and order dated 10-04-2025 in SA No.1120/2024 passed by the High Court of Judicature at Allahabad]

STATE OF UTTAR PRADESH & ORS.

PETITIONER(S)

VERSUS

BHAIRAV NATH SINGH & ORS.

RESPONDENT(S)

IA No. 236315/2025 - CONDONATION OF DELAY IN FILING

IA No. 236319/2025 - EXEMPTION FROM FILING O.T.

Date : 05-12-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :

Mr. Namit Saxena, AOR

Mr. Abhinav S Agarwal, Adv.

For Respondent(s) :

Mr. Ujjawal Satsangi, Adv.

Mr. Rohan Verma, Adv.

Mr. Aayush Abhishek, Adv.

Mr. Karan Verma, AOR

Upon hearing the counsel the Court made the following

O R D E R

Post on 08.12.2025.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)